

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): During the years 1977 to 1979 only one proposal of M/s. Rohtas Industries Limited, a company registered under Section 20(a) read with Section 26 of the Monopolies and Restrictive Trade Practices Act, 1969, and belonging to the Sahu Jain Group, for effecting substantial expansion by undertaking the manufacture of Oxygen Gas, was approved under Section 21 of the MRTP Act, 1969, on 20-12-1977.

12 hrs.

RE. MOTIONS FOR ADJOURNMENT ETC.

MR. SPEAKER: I have to make an announcement that...
(Interruptions)

श्री जार्ज फर्नांडीस (मजफ्फरपुर): हम ने कई मसलों को ले कर एजॉर्नमेंट मोशन दिये हैं ।

(Interruptions) We have submitted a number of adjournment motions.

MR. SPEAKER: You have been informed about all the Motions.

SHRI GEORGE FERNANDES: Sir, we have been informed that the motions were all rejected. Sir, we have submitted adjournment motions on very important issues. The question of rise in prices is the foremost among them. (Interruptions).

MR. SPEAKER: I have decided this and you can consult me.....
(Interruptions)

SHRI INDRAJIT GUPTA (Basirhat): What about my adjournment motion in regard to high price of essential commodities?
(Interruptions)

SHRI GEORGE FERNANDES: Sir, we want a discussion on this issue.

Price is the most important issue which concerns all of us.

MR. SPEAKER: You will have ample opportunity to discuss this....
(Interruptions)

SHRI GEORGE FERNANDES: In regard to rise in price, a discussion is called for and you must accept our request. There are also a number of other issues. Pipra outrage is there. 14 Harijans were burnt to death in Pipra. This has to be taken into account.

12.05 hrs.

At this stage Shri Kamalapati Tripathi had suddenly taken ill in his place

MR. SPEAKER: The House will adjourn for half-an-hour.

The Lok Sabha/adjourned till Thirty-five minutes past Twelve of the Clock.

The Lok Sabha re-assembled at Thirty-five minutes past Twelve of the Clock.

[MR. SPEAKER in the Chair]

ANNOUNCEMENT RE. PRESENTATION OF THE GENERAL BUDGET

MR. SPEAKER: Before we take up the next item, I would like to inform the House that as is customary the House would adjourn for half an hour at 4.30 p.m. today to re-assemble at 5 p.m. for the presentation of the General Budget.

(Interruptions)

RE MOTION FOR ADJOURNMENT, ETC. Contd.

MR. SPEAKER: One Member at a time.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, we have given notices of adjournment motions on various issues and the price-rise is the most burning issue of the day. you may kindly read out the text of the rule. As required under para 14, sub para 6 of our Hand Book, there